

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW NO. 287 OF 2020
AND
LD.VC-OCW NO. 181 OF 2020

Beena K. Vernekar

..... Petitioner

V e r s u s

State of Goa & Ors.

..... Respondents

Mr. S. S. Kantak, Senior Advocate, Advocate for the Petitioner.

Coram :- M. S. SONAK &
M. S. JAWALKAR, JJ.

Date : 2nd December, 2020

P.C.

1. Stand over to 08.12.2020.

M. S. JAWALKAR, J.

M. S. SONAK, J.

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